

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1509(KB)2018
COMP.APPL/1041(KB)2018, CONT.A./1(KB)2024,
COMP.APPL/316(KB)2019, COMP.APPL/197(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | ARUP BISWAS VS INSTA CONCRETEX PVT. LTD. & ORS. |
| UNDER SECTION | SEC. 58(3) SEC. 59 |

Appearances (via video conferencing/physically)

Mr. Ritoban Sarkar, Adv. : For Respondent
Ms. Anshumala Bansal, Adv.
Ms. Prarthana S. Roy, Adv.

ORDER

1. Ld. Counsel for the respondent present.
2. **CONT.A./1(KB)2024**
 - i. Reply affidavit has been filed.
3. Post CP along with Cont.A./1(KB)2024 on **27/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**